

**INDEX
TO
LOK SABHA DEBATES**

(FOURTEENTH SERIES)

VOLUME XXV TO XXVII

TENTH SESSION OF THE FOURTEENTH LOK SABHA

February 23, 1967 to May 17, 1967

Phalgun 4, 1928 (Saka) to Vaisakha 27, 1929 (Saka)



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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate Number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debates in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVIII, 04-12-2003) Col. 154-156.

All the Bills are alphabetically arranged under the main heading "Bill(s)". The stages of the Bills are given at the end of title in form of Int., Consid., Consid. and Pass etc. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

Each keyword is reflective of the subject matter it pertains to, for example, a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

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Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway Line(s)", "Railway Train(s)" etc.

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

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C.A.	...	Calling Attention to Matter of Urgent Public Importance
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- Need to acquire and run the closed Synthetic Chemicals factory in Bareilly, Uttar Pradesh (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 496-97
- Need to allocate funds to Tamil Nadu Agricultural University for establishing a national level research institute exclusively for "Drumstick" (*Moringa Tinctoria*) (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 589-90
- Need to allot Parvatpur Coal block to ONGC - CIL Joint Venture for Coal Bed Methane (MUR 377)
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 394-95
- Need to amend the Constitution with a view to provide reservation to denotified Tribes (VJNT) in Maharashtra (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 375-76
- Need to amend the law with a view to maintain *status-quo* in the seats reserved for Scheduled Tribes from Jharkhand in Jharkhand Legislative Assembly and Lok Sabha, in the aftermath of Delimitation of Constituencies (MUR 377)
(Deb. 31, Vol. XXVII, 16-05-2007)
Col. 509-10
- Need to amend the Mental Health Act, with a view to give legal protection to the voluntary organizations engaged in the rehabilitation of mentally sick patients (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 444

- Need to approve the proposals submitted by Karnataka Government under Swarnajayanti Gram Swarozgar Yojana (MUR 377)**
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 284-85
- Need to approve the recommendations made by the Government of Arunachal Pradesh for correction in the original names of tribes from the State (MUR 377)**
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 373-74
- Need to augment manpower in Border Roads Organisation (BRO) (MUR 377)**
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 288
- Need to authorise co-operative societies for purchase of mustard on Minimum Support Price from the farmers of Banaskantha, Gujarat (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 469
- Need to bring a comprehensive policy in the interest of the people engaged in opium cultivation (MUR 377)**
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 337-38
- Need to bring a National Policy for Agricultural Workers, with a view to protect their interests (MUR 377)**
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 343
- Need to bring forth a legislation providing for social security for the unorganized sector (MUR 377)**
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 305-06
- Need to broadcast an hour long Radio Programme in Tamil everyday over Rainbow FM for the Tamil listeners in Delhi (MUR 377)**
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 376-77
- Need to check migration of 'Madheshis' from Nepal to India affecting public life in border areas particularly in Araria, Bihar (MUR 377)**
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 437-38
- Need to check mining activities in Taj Trapezium Zone and 'Brij Parvat' Bharatpur, Rajasthan (MUR 377)**
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 293-94
- Need to check the infiltration of Maoists from Nepal to Uttarakhand (MUR 377)**
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 919-20
- Need to check the rise in prices of Essential Commodities (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 474
- Need to clear the proposal of the Government of Karnataka for development of airports at Gulbarga and Hassan (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 395-96
- Need to clear the proposal of the State Government of Maharashtra for grant/loan from World Bank of Slum Sanitation Programme Stage-II in Mumbai (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 477
- Need to commission a research on prevalence of malaria in Orissa and supply second-line drugs to malaria affected regions (MUR 377)**
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 441-42

- Need to complete the construction work of the NH-43 between Raipur, Chhattisgarh and Vijayanagar, Andhra Pradesh (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 339-40
- Need to complete the pending railway projects in Solapur Railway Division, Maharashtra and provide additional staff at un-manned railway crossings in the region (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 338-39
- Need to conduct an inquiry into alleged irregularities in the Pradhan Mantri Gram Sadak Yojana and Bharat Nirman Yojana in Bundelkhand region of Uttar Pradesh (MUR 377)
(Deb. 32, Vol. XXVII, 17-05-2007)
Col. 333-34
- Need to conduct census of Buddhist population in the country (MUR 377)
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 926
- Need to confer Bharat Ratna Award on Dr. Raj Kumar, Kannada Film Icon (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 503
- Need to constitute a separate Directorate for Cashew with its headquarters at Kollam, Kerala (MUR 377)
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 291
- Need to constitute Himalayan Development Authority to safeguard the ecology of the Himalayas (MUR 377)
(Deb. 30, Vol. XXVII, 15-05-2007)
Col. 473-74
- Need to construct a bridge over river Boodhi Gandak in Sonastipur, Bihar with a view to provide easy transport facility to the fruit and vegetable venders (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 378
- Need to construct a bridge over river Chambal "Usedghar" (MUR 377)
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 503-04
- Need to construct a bridge over river Gandak connecting Pakhaha (Bihar) with Pipraghat (Uttar Pradesh), thereby promoting tourism in the region (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 522
- Need to construct a bridge over river Sikarhaha at Pirapanti ghat, Bihar (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 520-21
- Need to construct a service road for public use adjacent to the Railway Road Over Bridge near Kovilpatti Railway Station in Sivakasi, Tamil Nadu (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 461
- Need to construct an over bridge at the crossing of National Highways passing through Palampur City, Gujarat (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 336
- Need to construct an over-bridge at the Southern ends of the Salempur Railway Station in Uttar Pradesh (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 440
- Need to construct new dams in the Bundelkhand region of Uttar Pradesh to check the receding water-table in the region (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 460

- Need to construct railway line between Indore and Manmad (MUR 377)
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 502
- Need to curb mining activities in the hills of Bharatpur (Rajasthan) and Mathura (UP) (MUR 377)
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 433
- Need to declare 'Vishwakarma Jayanti Day' as a holiday (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 472
- Need to declare a firm policy for production of ethanol (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 501
- Need to declare Karaikal district of Puducherry as a backward district (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 364
- Need to declare special economic package for the farmers of Bundelkhand, Uttar Pradesh ravaged by drought and hail-storm (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 477-78
- Need to distribute surplus land available in the country to landless labourers and increase the Budget — allocation of SCs/STs Finance Development Corporation (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 524
- Need to divert few Express trains via New Guntur Station, Andhra Pradesh (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 356
- Need to engage local people for maintenance and de-silting of canals under National Rural Employment Guarantee Act in district Kaushambi, Uttar Pradesh (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 378
- Need to enhance the quota of Kerosene and ensure adequate supply of LPG in Jaipur, Rajasthan (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 475-76
- Need to ensure adequate supply of LPG for domestic use in Tamil Nadu (MUR 377)
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 925
- Need to ensure adequate supply of power to Vidarbha Region of Maharashtra (MUR 377)
(Deb. 19, Vol. XXVI, 27-04-2007)
Col. 548
- Need to ensure availability of life-saving drugs in Government Hospitals in the country (MUR 377)
(Deb. 30, Vol. XXVII, 15-05-2007)
Col. 472-73
- Need to ensure availability of medical facilities to people in rural areas of the country (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 474-75
- Need to ensure mandatory networking of Panchayati Raj Institutions through computerisation upto Block level in the country (MUR 377)
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 435-36
- Need to ensure proper rehabilitation of hawkers and vendors of Railways (MUR 377)
(Deb. 19, Vol. XXVI, 27-04-2007)
Col. 549-50
- Need to ensure transparency in the recruitment to the post of Principal/ITI in Andaman and Nicobar Islands (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 471-72

- Need to establish a bench of Supreme Court at Nagpur (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 339
- Need to establish a Maritime University in Gujarat (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 473
- Need to establish a modern Dry port at Dhamri, Assam (MUR 377)
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 921-22
- Need to exclude OBC candidates qualifying UPSC Examination on merit from reservation quota (MUR 377)
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 305
- Need to exempt co-operative banks of Gujarat from the purview of Income Tax Act (MUR 377)
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 433
- Need to expedite completion of pending projects on NH 24 for the benefit of people in Bareilly, Uttar Pradesh (MUR 377)
(Deb. 32, Vol. XXVII, 17-05-2007)
Col. 334
- Need to expedite completion of Tellicherry-Male by-pass at National Highway-17 in Tellicherry, Kerala (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 476-77
- Need to expedite construction of over bridges at Berchha and Kale Peepal Railway Stations in Ratnra Division of Western Railways in Madhya Pradesh (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 591
- Need to expedite revision of Royalty on Coal (MUR 377)
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 294-95
- Need to expedite Sethu Samudram Project (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 461
- Need to expedite the completion of construction work of an additional bridge across river Tapi on N.H.-8 near Sorat (MUR 377)
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 398-99
- Need to expedite the completion of Jeypore-Malkangiri railway section in Orissa (MUR 377)
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 399-400
- Need to expedite the completion of Railway Over Bridges in Kerala (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 361
- Need to expedite the completion of Railway Over Bridges in Palakkad Parliamentary Constituency, Kerala (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 459-60
- Need to expedite the completion of work on National Highway No. 92 linking Madhya Pradesh and Uttar Pradesh (MUR 377)
(Deb. 30, Vol. XXVII, 15-05-2007)
Col. 473
- Need to expedite the construction of National Highway in Bihar (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 521
- Need to expedite the construction of railway overbridge at Rundi Railway level crossing in Khurda Road Division of East Coast Railway, Orissa (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 342

- Need to expedite the construction on Hazaribagh-Koderma, Hazaribagh-Ranchi and Koderma-Giridih railway sections in Jharkhand (MUR 377) (Deb. 13, Vol. XXVI, 14-03-2007) Col. 521-22
- Need to expedite the construction work on N.H. 57 from Gulab Bagh Purnia to Darbhanga in Bihar (MUR 377) (Deb. 8, Vol. XXV, 07-03-2007) Col. 496
- Need to expedite the establishment of Joint venture of Indian Railway and Steel Industries Limited, Kerala (SILK) to manufacture fabricated Railway Bogies (MUR 377) (Deb. 24, Vol. XXVII, 07-05-2007) Col. 291-92
- Need to expedite the establishment of Thermal Power Project at Nabinagar in Aurangabad, Bihar (MUR 377) (Deb. 25, Vol. XXVII, 08-05-2007) Col. 500-01
- Need to expedite the gauge conversion from Sakari to Nirmali and Jhanjharpur to Lokha Bazar in Samastipur Rail Division (MUR 377) (Deb. 9, Vol. XXV, 08-03-2007) Col. 403
- Need to expedite the passage of Women's Reservation Bill providing, *inter alia*, 33 % reservation for Women in Parliament (MUR 377) (Deb. 21, Vol. XXVII, 30-04-2007) Col. 365
- Need to expedite the setting up of AIIMS in Patna, Bihar (MUR 377) (Deb. 8, Vol. XXV, 07-03-2007) Col. 498-99
- Need to explore an alternative shorter route via Shipki-la-pass for Kailash Mansarovar (MUR 377) (Deb. 16, Vol. XXVI, 19-03-2007) Col. 512-13
- Need to extend and upgrade the railway network in Mathurapur Parliamentary Constituency, West Bengal (MUR 377) (Deb. 17, Vol. XXVI, 20-03-2007) Col. 377-78
- Need to extend facilities earmarked for SCs to Kashyap, Nishad and Prajapati castes, declared as OBCs in Uttar Pradesh (MUR 377) (Deb. 14, Vol. XXVI, 15-03-2007) Col. 303
- Need to extend the existing railway line from Agartala to Sabroom in North East, with a view to promote trade and commerce with South Asian Countries (MUR 377) (Deb. 13, Vol. XXVI, 14-03-2007) Col. 519-20
- Need to extend the National Rural Employment Guarantee Scheme to North Tripura District, Tripura (MUR 377) (Deb. 18, Vol. XXVI, 26-04-2007) Col. 922
- Need to extend the sheds over platform Nos. 1, 2 & 3 at Palanpur railway station, Banaskantha, Gujarat (MUR 377) (Deb. 17, Vol. XXVI, 20-03-2007) Col. 372
- Need to extend the Tamluk-Digha railway line up to Jaleswar in South Eastern Railway for the growing need of the people of West Bengal and Orissa (MUR 377) (Deb. 29, Vol. XXVII, 14-05-2007) Col. 594
- Need to fill up the posts lying vacant in para-military forces (MUR 377) (Deb. 21, Vol. XXVII, 30-04-2007) Col. 360-61
- Need to fill-up the backlog posts reserved for SCs/STs in Assam (MUR 377) (Deb. 13, Vol. XXVI, 14-03-2007) Col. 522-23

Need to formulate a Development Programme under IRDP for the upliftment of rural India (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 593

Need to formulate a long term policy on production of ethanol (MUR 377)
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 504-05

Need to give a comprehensive package to Arunachal Pradesh for promotion of tourism in the region (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 472

Need to give assistance, financial and otherwise and other agricultural facilities to the betel leaves growers of Mahoba, Uttar Pradesh (MUR 377)
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 292

Need to give compensation to the tribal women, who suffered from Police excesses in Jharkhand (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 480-81

Need to give due weightage to the suggestions of Members of Parliament by the Finance Commission (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 335-36

Need to give financial support for Chiranjeevi Yojana initiated by Government of Gujarat (MUR 377)
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 302

Need to give peace bonus to the State of Sikkim (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 381

Need to give Rajasthan its due share of water and to appoint a member from

Rajasthan in Bhakra Beas Management Board (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 436-37

Need to give Rajasthan its due share of water from Beas River (MUR 377)
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 300-01

Need to give revised pay scales to Assistant Superintendent, Head Clerk, Assistants and Accounts Assistants in Kendriya Vidyalayas (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 520

Need to give sanction for construction of railway line from Bilaspur to Mandla in Chhattisgarh (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 459

Need to give wide publicity to celebration of first war of Independence known as 'Sepoy Mutiny' (MUR 377)
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 395

Need to grant additional interest subsidy @ 2.2% on the crop loan to be financed by cooperative banks in Orissa (MUR 377)
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 302

Need to grant adequate funds for the construction of Telcher-Bimlagarh railway line in Orissa (MUR 377)
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 431-32

Need to implement schemes for inter-linking of rivers (MUR 377)
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 501

Need to implement the Interim Report of the multi-disciplinary team headed by Dr. Swaminathan for preservation and

- development of Kuttanadu wet-lands in A 9 Alappuzha district of Kerala (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 475-76
- Need to import edible oil through the ports other than Southern ports of the country (MUR 377)
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 505-06
- Need to import Vanaspati from Sri Lanka through NAFED (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 442-43
- Need to impose quantitative restrictions on export of Iron-ore (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 499-500
- Need to improve passengers amenities in Railways (MUR 377)
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 432-33
- Need to improve the dietary and Nutritional intake of people in the rural areas of the country (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 470-71
- Need to include 'Mev' Caste in Central List of Backward Class (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 492
- Need to include 'Thulu' language in the Eighth Schedule to the Constitution (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 438-39
- Need to include Ajmer district of Rajasthan under National Rural Employment Guarantee Scheme (MUR 377)
(Deb. 31, Vol. XXVII, 16-05-2007)
Col. 506-07
- Need to include Alappuzha district in Kerala under the National Rural Employment Guarantee Scheme (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 519
- Need to include and upgrade the Industrial Training Institute of Bundelkhand Region under the Centrally Sponsored Scheme launched for the betterment of ITIs (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 497-98
- Need to include Idukki Garden Project in the Destination Development Scheme of the Ministry of Tourism and Culture (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 597
- Need to include Lambadi & Kurumbas tribes of Tamil Nadu in the Scheduled Tribes list by amending the Constitution (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 441
- Need to include seoni district in Madhya Pradesh under Special Economic Zone (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 375
- Need to incorporate necessary changes in railway catering policy to protect the interest of small vendors (MUR 377)
(Deb. 32, Vol. XXVII, 17-05-2007)
Col. 331-32
- Need to increase budgetary allocation for agriculture and allied services in proportion to agriculturist populations (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 380
- Need to increase the coverage area of programmes relayed from Doordarshan Kendra, Port Blair (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 335

- Need to increase the production of groundnut in the country (MUR 377)**
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 287
- Need to increase the remuneration of Anganwadi workers (MUR 377)**
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 497
- Need to install handpumps in Chail Parliamentary Constituency of Uttar Pradesh, with a view to solve the acute drinking water problem in the region (MUR 377)**
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 594-95
- Need to introduce a new channel on Doordarshan exclusively for Environmental related issues (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 476
- Need to introduce a regular Express and Shatabdi train between Berhampur and Rourkela, Orissa (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 474-75
- Need to introduce a train from Mahua in Gujarat to Mumbai (Bandra) in Maharashtra (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 396-97
- Need to introduce intercity railway service between Gorakhpur (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 476-77
- Need to make available Rs.5 coin released recently in recognition to the contribution of Sree Narayana Guru and installed his statue at a prominent place in the Capital (MUR 377)**
(Deb. 32, Vol. XXVII, 17-05-2007)
Col. 335
- Need to make crop insurance compulsory for farmers in the country (MUR 377)**
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 924
- Need to make HIV test compulsory before marriage (MUR 377)**
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 502-03
- Need to make Kalimpong as a transit point for promoting trade with Tibet (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 471
- Need to make public the Report of the expert group headed by Shri B.N. Yugandhar on the alienation of Tribal Land in the country (MUR 377)**
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 593-94
- Need to make the Palghat Unit of "The Instrumentation Limited", a central PSU, an independent profit making unit (MUR 377)**
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 504
- Need to monitor the functioning of Public Distribution System in Bihar (MUR 377)**
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 917-18
- Need to monitor the process of preparation of BPL Lists in Bihar (MUR 377)**
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 493
- Need to open a branch of Nationalised bank in Natham Town, Dindigul district, Tamil Nadu (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 476-68
- Need to open a branch of State Bank of India at Shiggaon, district Haveri, Karnataka (MUR 377)**
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 432
- Need to open a Buddhist central University and develop the Memorial of Dr. B.R. Ambedkar in Delhi (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 482

- Need to open a Central Government Hospital in Moradabad, Uttar Pradesh (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 402
- Need to open a Kendriya Vidyalaya in Maharajganj district Siwan, Bihar (MUR 377)**
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 505
- Need to open a Navodaya School in Anreli District of Gujarat (MUR 377)**
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 588
- Need to open a new Kendriya Vidyalaya in Satara District of Maharashtra (MUR 377)**
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 343
- Need to open a Vocational Training Institute in district Gumla, Jharkhand (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 355-56
- Need to open an additional LPG Agency in Ladnun, District Nagaur, Rajasthan (MUR 377)**
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 503
- Need to open branches to State Bank of India at Tamenglong and Ukhrul districts in Manipur (MUR 377)**
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 462-63
- Need to open Indian Institute of Technology in Ajmer, Rajasthan (MUR 377)**
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 437
- Need to open more branches of nationalised banks in Salempur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 519
- Need to open the modern Floriculture market-cum-auction centre at New Delhi (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 470
- Need to open the proposed international market at Sonahat in Dhubri district, Assam (MUR 377)**
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 372-73
- Need to pay obeisance to the works done by Vir Savarkar and Mahan Lal Dhingra to mark the 150th year of War of Independence in 1857 (MUR 377)**
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 517-18
- Need to promote indigenous sports in the Country (MUR 377)**
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 455-56
- Need to promote the Arecanut trading under Indo-ASEAN Free Trade Agreement (MUR 377)**
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 301
- Need to promote the use of Hindi in the working of Supreme Court and other regional languages in High Courts (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 402-03
- Need to pronounce new financial schemes for the welfare and development of the rural entrepreneurs in Khadi & Village Industries Sector (MUR 377)**
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 379
- Need to protect and renovate Brindaban Chandra and Radha Damodar temples in district Bankura, West Bengal (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 401

- Need to protect Pulicat lake in Sriperumbudur, Tamil Nadu by the Archaeological Survey of India (MUR 377)**
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 499
- Need to protect the interest of employees of Sterlite Company rendered jobless (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 469-70
- Need to provide a special Central assistance to the landless agricultural workers of Nawarangapur Parliamentary Constituency, Orissa, with a view to check their migration from the region in search of jobs (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 359
- Need to provide additional central assistance for Swajaldhara Programme to Gujarat (MUR 377)**
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 494-95
- Need to provide additional train services between Mehsana and Virangam in Gujarat (MUR 377)**
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 371-72
- Need to provide adequate budgetary support to Indian Council of Medical Research (MUR 377)**
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 287
- Need to provide adequate funds for effective implementation of various programmes under the National Urban Renewal Mission (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 398
- Need to provide adequate irrigation facilities in tribal areas of Bharuch, Gujarat (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 399
- Need to provide adequate wages and other social security benefits to Beedi workers of Bhandara and Gondia districts in Maharashtra (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 358-59
- Need to provide air connectivity linking Madurai with Kuala Lumpur and Singapore (MUR 377)**
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 334-35
- Need to provide basic amenities and undertake the gauge-conversion of railway line from Gwalior to Sheopor Kalan under North Central Railway (MUR 377)**
(Deb. 31, Vol. XXVII, 16-05-2007)
Col. 505-06
- Need to provide budgetary allocation for the pending railway projects in Rajasthan (MUR 377)**
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 337
- Need to provide details of all castes in population census (MUR 377)**
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 998
- Need to provide funds for community Health Insurance Scheme in Andhra Pradesh (MUR 377)**
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 433-34
- Need to provide funds to one school in each district for the promotion and development of sports at grass root level (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 406
- Need to provide incentive over and above Statutory Minimum Price of Sugarcane to the farmers of Uttar Pradesh (MUR 377)**
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 405-06

- Need to provide manned railway crossing in Churu district of Rajasthan (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 495
- Need to provide manned railway crossings in Moradabad and other parts of Uttar Pradesh (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 439-40
- Need to provide rail services between Hamirpur (U.P.) and Harpalpur (M.P.) and augment rail services/amenities between Mahoba & Khajuraho (MUR 377)
(Deb. 31, Vol. XXVII, 16-05-2007)
Col. 508-09
- Need to provide railway connectivity on Aligarh-Palwal-Ajmer route (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 356-57
- Need to provide relief to farmers whose crops have been damaged in Jalaun Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 19, Vol. XXVI, 27-04-2007)
Col. 547
- Need to provide reservation to OBCs under central quota seats in State-run medical colleges (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 357-58
- Need to provide special Central relief package to victims of fire accidents in Samastipur, Bihar (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 363
- Need to provide special financial package for the farmers whose crops were damaged due to recent rain and hailstorm in Uttar Pradesh (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 341
- Need to provide special financial package to the farmers whose crops have been affected due to recent rains and hailstorms in Bundelkhand, Uttar Pradesh (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 473-74
- Need to provide special package for overall development of Himalayan Region (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 495-96
- Need to provide stoppage of Ashram Express and Train No. 4311 (Bareilly to New Bhuj) at Rajgarh, Alwar, Rajasthan (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 513-14
- Need to provide stoppage of Bhopal-Delhi Shatabdi Express at Bina Railway Station in Sagar, Madhya Pradesh (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 592-93
- Need to provide stoppage of Express trains at Raigarh Railway Station, Chhattisgarh (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 376
- Need to provide sufficient financial assistance for excavation and preservation of Buddhist monasteries at Mogulamari PS-Dantan of district Paschim Medinipur, West Bengal (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 363
- Need to provide sufficient infrastructure for promotion of tourism in coastal area of Digha, West Bengal (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 517
- Need to provide tele-medicine facilities to the people of Tharu Tribes living in Kheri Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 30, Vol. XXVII, 15-05-2007)
Col. 475

- Need to put up an electric fence around Dudhwa National Park and adjoining villages to ward off animals damaging agricultural crops in Kheri, Uttar Pradesh (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 520-21
- Need to re-construct an over bridge at the old site near Palanpur railway station in Banaskantha Parliamentary Constituency (MUR 377)
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 397
- Need to re-open Army Recruiting Office in Ajmer, Rajasthan and revive Ajmer Regiment and Merwara Battalion for providing employment opportunities to the local youths (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 457-58
- Need to re-open the Fertiliser factory at Sindri, Jharkhand (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 511-12
- Need to reconsider the proposal to shift the 'Guards Lobby' from Neemuch, Madhya Pradesh in Ratlam Division of Western Railways (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 458-59
- Need to reconstruct the N.H. 8 between Vadodra and Surat in Gujarat (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 516-17
- Need to recruit people of Kufhan village, Doda and Dudu Basensgarh, Udhampur in police force (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 492
- Need to reduce interest rate charged by banks for educational loans (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 439
- Need to regularize the services of casual labourers engaged by Air Line Industry (MUR 377)
(Deb. 19, Vol. XXVI, 27-04-2007)
Col. 549
- Need to rehabilitate Indian doctors who were forced to leave United Kingdom (MUR 377)
(Deb. 32, Vol. XXVII, 17-05-2007)
Col. 333
- Need to rehabilitate the farmers displaced due to land-acquisition by Coal India Ltd. for production of Coal (MUR 377)
(Deb. 30, Vol. XXVII, 15-05-2007)
Col. 471-72
- Need to rehabilitate the people displaced due to erosion caused by rivers Ganga and Bagmati in Samastipur districts, Bihar (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 341
- Need to relax the 'yield component' criteria for opium growers of Madhya Pradesh (MUR 377)
(Deb. 19, Vol. XXVI, 27-04-2007)
Col. 546
- Need to release a Postal Stamp and a 'First day Cover' in the memory of Thilainandi Vallinammai, an associate of Mahatma Gandhi in South Africa (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 509-11
- Need to release Rs. 95 crores to the Union Territory of Pondicherry to find a permanent solution to check recurring natural disasters in Yanam region (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 477-78
- Need to release the second instalment of financial assistance under Indira Awas Yojana for the year 2006-07 to 23 districts of Orissa (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 521-22

- Need to renew/give licence to railway hawkers (MUR 377)**
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 434
- Need to repair the damaged stretch of National Highway No. 63 between Hospet and Bellary District of Karnataka (MUR 377)**
(Deb. 31, Vol. XXVII, 16-05-2007)
Col. 507-08
- Need to reserve No. 9 Kakrajhar and No. 10 Udaigiri Parliamentary Constituencies of Assam for the Scheduled Tribes of Bodoland Territorial Areas District (BTAD) (MUR 377)**
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 436-37
- Need to restore the allotted quota of power supply to Chhatisgarh from the Central Pool (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 474
- Need to restore the quota of ration being sold through PDS shops in Uttarakhand (MUR 377)**
(Deb. 31, Vol. XXVII, 16-05-2007)
Col. 506
- Need to restore the subsidy scheme for Ornamental Fish Culture by the Marine Produce Exports Development Authority, Kochi (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 478-79
- Need to review and revise BPL List in Bihar (MUR 377)**
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 595-96
- Need to review PMRY, in the light of suggestions/recommendations made by the Government of Kerala (MUR 377)**
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 181-82
- Need to review the Central Silk Board (Amendment) Act, 2006 with a view to protect the interest of farmers and reel workers in Karnataka (MUR 377)**
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 373
- Need to review the criteria of admission in Nursery Class recommended by Ganguli Committee (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 478-79
- Need to review the criteria of selection of backwardness of districts under the scheme of Special Development Grants of UGC to Universities and Colleges (MUR 377)**
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 306
- Need to review the decision to allow cent percent Foreign Direct Investment in higher education Sector (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 362-63
- Need to review the formula to fix the rate of royalty on coal (MUR 377)**
(Deb. 19, Vol. XXVI, 27-04-2007)
Col. 547-48
- Need to review the increase in excise duty on hand made beedi (MUR 377)**
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 500-01
- (Deb. 9, Vol. XXV, 08-03-2007)
Col. 404-05
- Need to review the policy of setting up of Special Economic Zones in the country (MUR 377)**
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 920-21
- Need to review the working of Community Information Centre (CICs) and ensure**

- their continuation with central support in Eleventh Plan (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 345
- Need to revive Dhubri Port with modern infrastructure of international standard and declaring National Water Ways-2 as International Water Way (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 432-33
- Need to run a direct train from Bolangir (Orissa) to Allahabad and extend Howrah-Sambalpur-Howrah Ispat Express upto Titlagarh (MUR 377)
(Deb. 32, Vol. XXVII, 17-05-2007)
Col. 334-35
- Need to run Chandrabhaga Express train daily between Pandharpur and Mumbai and introduce a superfast train daily from Delhi to Manmad/Kopergaon (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 479-80
- Need to run Chandrabhaga Express train from Pandharpur to Mumbai and other express train from New Delhi to Manmad/Kopergaon on daily basis (MUR 377)
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 506
- Need to run Rajdhani Express between Bhubaneswar and New Delhi via Keonjhar (MUR 377)
(Deb. 31, Vol. XXVII, 16-05-2007)
Col. 508
- Need to run Uttar Pradesh Sampark Kranti Express daily and provide adequate number of bogies for Bendelkhand region (MUR 377)
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 922-23
- Need to sanction a Kendriya Vidyalaya in Haveri district of Karnataka (MUR 377)
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 400
- Need to sanction loan to Ministry of Environment and Forests for payment of salaries to the employees of the "Andaman & Nicobar Islands Forests and Plantation Development Corporation Ltd." (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 494
- Need to sanction Rs. 370 crores as Central Assistance for drought relief operations in Andhra Pradesh (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 523
- Need to set up a Bamboo Centre of Excellence in Idukki district of Kerala (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 461-62
- Need to set up a Central University on Information Technology in Tamil Nadu (MUR 377)
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 916-17
- Need to set up a Development Council for promoting the backward districts of Tamil Nadu (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 371
- Need to set up a LPG bottling plant at Mashrakh, District Saran, Bihar (MUR 377)
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 925-26
- Need to set up a National Institute at par with the National Institute for Pharma Education and Research in Tamil Nadu (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 596-97
- Need to set up a new airport between Guntur and Chilakalurpet, Andhra Pradesh (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 336-37

- Need to set up an airport in Ajmer, Rajasthan (MUR 377)
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 289-90
- Need to set up an Export Committee for promotion of Solar Energy projects in rural areas (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 591-92
- Need to set up Army Recruitment Centres in district headquarters of Orissa (MUR 377)
(Deb. 17, Vol. XXVI, 20-03-2007)
Col. 374-75
- Need to set up Clinical Research Institute in the country and particularly in Madurai (MUR 377)
(Deb. 9, Vol. XXV, 08-03-2007)
Col. 397
- Need to set up more Engineering Colleges and IIT's in the country (MUR 377)
(Deb. 11, Vol. XXVI, 12-03-2007)
Col. 476
- Need to set up new units for power generation in Madhya Pradesh and other parts of the country (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 518-19
- Need to set up Petroleum, Chemicals and Petrochemicals investment region at Dabhol, Gujarat (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 518
- Need to set up separate Development Board for Konkan Region (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 500
- Need to set-up coconut oil extraction/ food processing plants and Coir Industry at Ghatgaon in Keonjhar Parliamentary Constituency, Orissa (MUR 377)
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 289
- Need to settle the amount of ex-gratia payment and bonus to the contract labourers of Neyveli Lignite Corporation (MUR 377)
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 304
- Need to shift the Headquarters of ONGC from Dehradun to Gujarat (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 515-16
- Need to speed up the doubling of Sonarpur Canning railway line and upgrade Betberia Ghola Railway Station in West Bengal (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 364-65
- Need to spend some amount of the profit earned by ONGC in Mohana, Gujarat for the development of the region (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 471
- Need to start 11th and 12th classes in Kendriya Vidyalaya, Shajapur, Madhya Pradesh (MUR 377)
(Deb. 25, Vol. XXVII, 08-05-2007)
Col. 503
- Need to start an exclusive TV Channel (Terrestrial Service) dedicated to Tamil Programme (MUR 377)
(Deb. 26, Vol. XXVII, 09-05-2007)
Col. 434-35
- Need to start an F.M. Radio Station in Anreli, Gujarat (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 433
- Need to start construction work of Maharajganj-Mashrak railway line (MUR 377)
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 502
- Need to start Development work in Patna and Bodhgaya under Jawahar Lal Nehru Urban Renewal Mission (MUR 377)
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 477

- Need to start trade centres in Goalpara and Dibrui districts of Assam (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 587-88
- Need to start work on Ahmedabad-Dandi route (National Highway No. 228), declared as a 'Heritage Route' (MUR 377)
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 288
- Need to start work on Erode-Palani via Dharampalam New Railway Scheme (MUR 377)
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 358
- Need to start work on the Muzaffarpur-Sitamerhi-Sonbarsa stretch of National Highway No. 77 during the current year 2007 (MUR 377)
(Deb. 30, Vol. XXVII, 15-05-2007)
Col. 475
- Need to streamline the functioning of Bengal Chemicals & Pharmaceuticals Co. Ltd. (MUR 377)
(Deb. 30, Vol. XXVII, 15-05-2007)
Col. 474-75
- Need to take immediate steps to undertake the maintenance work of NH-57 between Darbhanga and Jhanjharpur, in Bihar (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 440-41
- Need to take initiatives for installation of concentrated Solar Power (CSP) technology for generation of electricity (MUR 377)
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 514-15
- Need to take measures to construct a road between Junagarh and Kodinar in Anand, Gujarat (MUR 377)
(Deb. 16, Vol. XXVI, 19-03-2007)
Col. 513
- Need to take steps for cleaning Anna Sagar Lake in Ajmer and Pushkar Sarovar in Pushkar, Rajasthan (MUR 377)
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 918-19
- Need to take steps for de-silting of Damodar river near Durgapur barrage in West Bengal (MUR 377)
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 340
- Need to take steps for improving the quality of BSNL mobile services in Kota, Bundi, Baran and Other parts of Rajasthan (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 457
- Need to take steps for manning the unmanned railway crossings in the country (MUR 377)
(Deb. 29, Vol. XXVII, 14-05-2007)
Col. 590
- Need to take steps for need based supply of chemical fertilizers in the country (MUR 377)
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 290-91
- Need to take steps for protection of rights of tribals and traditional forest dwellers in Gujarat, Rajasthan and Madhya Pradesh (MUR 377)
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 434-35
- Need to take steps for providing toilet facility for girl students in primary and upper primary schools in the country (MUR 377)
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 456-57

- Need to take steps to check hoarding and black-marketing of essential commodities in the country (MUR 377)**
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 304
- Need to take steps to construct an over-bridge at Udyog Nagar railway crossing on Amreli-Lathi Road, Amreli, Gujarat (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 357
- Need to take steps to disengage teachers from non-teaching works under Sarva Shiksha Abhiyan in Rajasthan (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 359-60
- Need to take steps to facelift the city of Hyderabad (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 470
- Need to take steps to increase the production of edible oil in the country (MUR 377)**
(Deb. 18, Vol. XXVI, 26-04-2007)
Col. 923-24
- Need to take steps to open an LPG bottling plant of H.P.C.L. in Masrah, district Saran, Bihar (MUR 377)**
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 443
- Need to take steps to preserve Sandalwood and Teak grown in Karnataka (MUR 377)**
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Col. 436
- Need to take steps to prevent defacing/melting of currency coins for manufacturing machinery and surgical instruments (MUR 377)**
(Deb. 8, Vol. XXV, 07-03-2007)
Col. 493
- Need to take steps to provide adequate medical facilities in the newly built Hospital meant for Beedi Workers in Sagar, Madhya Pradesh (MUR 377)**
(Deb. 13, Vol. XXVI, 14-03-2007)
Col. 516
- Need to take steps to provide relief to people affected by drought conditions in Karnataka (MUR 377)**
(Deb. 12, Vol. XXVI, 13-03-2007)
Col. 435
- Need to take steps to release adequate funds for Goalpara district under National Rural Employment Guarantee Scheme and include Dhubri district under the scheme (MUR 377)**
(Deb. 24, Vol. XXVII, 07-05-2007)
Col. 286-87
- Need to take steps to review the progress of Pradhanmantri Rojgar Yojana in Madhya Pradesh (MUR 377)**
(Deb. 22, Vol. XXVII, 03-05-2007)
Col. 456
- Need to take steps to save the Sundarbans in West Bengal from Climate change due to Green house emissions, as reported in new United Nation's Report (MUR 377)**
(Deb. 5, Vol. XXV, 01-03-2007)
Col. 344
- Need to take steps to stop the move to bifurcate the existing Palakkad Railway Division (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col. 475
- Need to take steps to transfer the land owned by M/s. Burn Standard Company Ltd. at Lal Kothi & Raniganj, West Bengal, to the State Government (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col. 361-62

- Need to undertake measures for release of raw water from Yamuna Western Canal, Haryana to Delhi (MUR 377)**
(Deb. 30, Vol. XXVII, 15-05-2007)
Col.470-71
- Need to undertake steps for providing road connectivity linking all the administrative centre in Arunachal Pradesh (MUR 377)**
(Deb. 21, Vol. XXVII, 30-04-2007)
Col.360
- Need to upgrade and modernize Bagdogra Airport, West Bengal (MUR 377)**
(Deb. 14, Vol. XXVI, 15-03-2007)
Col. 303
- Need to upgrade Malviya Engineering College, Rajasthan, into IIT (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col.474
- Need to waive basic customs duty on import of ships (MUR 377)**
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Col.591
- Need to waive off the interest levied on overdue loans of farmers during 2 years moratorium period under comprehensive Debt-Relief Package implemented in the year 2004-05 (MUR 377)**
(Deb. 11, Vol. XXVI, 12-03-2007)
Col.481
- Need to widen and strengthen the national Highway passing through Hamirpur Parliamentary Constituency in Uttar Pradesh (MUR 377)**
(Deb. 16, Vol. XXVI, 19-03-2007)
Col.519-20
- Need to withdraw sex education from the syllabus of CBSE for Primary Classes (MUR 377)**
(Deb. 18, Vol. XXVI, 26-04-2007)
Col.920
- Need to withdraw the hike in railway charges for pilgrimages undertaken through rail (MUR 377)**
(Deb. 16, Vol. XXVI, 19-03-2007)
Col.514-15
- Need to withdraw the service tax on legal profession (MUR 377)**
(Deb. 2, Vol. XXV, 26-02-2007)
Col.472-73
- Need to withdraw Value Added Tax (VAT) on Tobacco and Tobacco products (MUR 377)**
(Deb. 24, Vol. XXVII, 07-05-2007)
Col.285-86
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Maulana Azad Education Foundation
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Col.131
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